

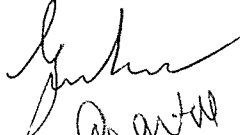

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VILAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|----------------------------------|---|
| | | REPRESENTATION BY WHOM | |
| 1 | G. VENKA TSWARAN | Counsel for petitioner |  |
| 2 | ANANT DYERATHIA | Counsel for Respondent I & 2. |  |

ORDER

Counsels for both the parties are present. Matter is sub-judice before the NCLAT.
Therefore, the matter is adjourned. Put up on 24.01.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk